

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B. A. No. 3619 of 2020

Ram Singhashan Gupta	...	Petitioner
	Versus	
The State of Jharkhand	...	Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: Mr. Avishek Prasad, Adv.
For the State	: Ms. Vandana Bharti, Addl. P.P.

02 / 14.09.2020 Heard the parties through Video Conferencing.
As prayed by learned counsel for the petitioner, list this case
after two weeks.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-